NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 29

C.P (IB)1639/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM	JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (T)	HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES**:** **Agt Foods India Pvt Ltd**
V/s
Gangamai Industries And Construction Ltd

Appearance (via video-conference):

For the Applicant : Leena Sapra Advocate

For the Respondent : None present

Section 9 of the IBC, 2016

ORDER

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 20.10.2022.

Sd/- **Sd/-**

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish